

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 777 of 2000

Jabalpur, this the 6th day of January, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri G. Shanthappa, Judicial Member

Harish Chandra Mishra, aged about
49 years, S/o Shri Gouri Shanker
Mishra, J.E.-II (TRD/Ad-hoc), resident
of House No. 16/26 Nayagaon, New
Katni Jn. Distt. Jabalpur (M.P.). ... Applicant

(By Advocate - Shri L.S. Rajput)

V e r s u s

Union of India, Through,

1. The General Manager,
Central Railway,
Mumbai-CST, (Maharashtra).
2. The Divisional Railway Manager,
Central Railway,
Jabalpur (M.P.) 482001. ... Respondents

(By Advocate - Shri M.N. Banerjee)

O R D E R (Oral)

By G. Shanthappa, Judicial Member -

The above Original Application is filed seeking the following main reliefs :

"(b) Direct the respondents to consider the promotion/selection case of the applicant in the light of the Railway Board's directives which are applicable in the case of applicant & interpolate the name of the applicant in the selection panel (Annexure A-1) at the appropriate place."

2. The learned counsel for the applicant submitted that the applicant submitted his representation in pursuance to the order dated 31.08.2000 (Annexure A-1). The representation dated 01.09.2000 is produced at Annexure A-6. The advocate for the applicant further submitted that similar

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issue has been decided by this Tribunal and the Hon'ble Supreme Court in Civil Appeal No..... of 1995 (Arising out of SLP (C) No. 9866 of 1993) dated: 3-11-1995.
Sgt. Sgt.

3. Accordingly, the respondents are directed to consider the representation dated 01.09.2000 (Annexure A-6) and Application treat this Original ^{as} ~~copy~~ a part of the representation, in accordance with the judgment of the Hon'ble Supreme Court referred above and pass a speaking, detailed and considered order within a period of three months from the date of receipt of copy of this order.

4. Original Application stands disposed of accordingly.
No costs.

G. Shanthappa
(G. Shanthappa)
Judicial Member


(M.P. Singh)
Vice Chairman

~~Received
from
151.04~~

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पूछांकन नं १०५/३०३
दिनांक १०.०३.२०१८
 (१) राज्य विविध विद्यालयों के लिए विद्युति वितरण के लिए विद्युति वितरण संस्थाल L.S Raypuit, Achn.
 (२) अंग्रेजी विद्यालय के लिए विद्युति वितरण के लिए विद्युति वितरण संस्थाल M.W Banjara, Achn.
 (३) एस एस विद्यालय के लिए विद्युति वितरण के लिए विद्युति वितरण संस्थाल
 (४) दीनांक विद्यालय के लिए विद्युति वितरण के लिए विद्युति वितरण संस्थाल
 सूचना द्वारा अंग्रेजी विद्यालय के लिए विद्युति वितरण के लिए विद्युति वितरण संस्थाल
Bijimolal
 उपर्युक्त संस्थाल